NOTICE INVITING APPLICATIONS

Subject: Empanelment of retired officers as the Inquiry Officers for conducting Departmental Inquiries - reg.

Applications are invited in the prescribed format (copy enclosed) from willing and eligible retired officers of the rank of Deputy Secretary and above in the Central Government and equivalent officers in the State Governments/PSUs to serve as Inquiry Officers for conducting departmental inquiry against officers/officials of the Customs and Central Excise, at 7 Zonal Offices of the Directorate General of Vigilance, Customs & Central Excise at Delhi, Kolkata, Mumbai, Chennai, Ahmedabad, Hyderabad & Lucknow. The Inquiry Officer shall conduct the inquiry proceedings in the official premises provided by the Department/Organization. Preference will be given to eligible persons residing at the respective stations/adjoining towns. No TA/DA will be paid to officers for conducting inquiry.

2. The eligibility conditions for appointment of willing retired officers as the Inquiry Officers to conduct departmental inquiries, will be as under:-

(i) The retired officers willing to serve as the Inquiry Officer should not be more than 65 years of age as on the 1st April of the year of his/her empanelment.
(ii) He/she should be in sound health - both physically and mentally.
(iii) He/she should not be an accused officer in any pending inquiry and should be of impeccable integrity.

3. The applications will be screened by a three member Committee of Officers in CBEC and the recommendations of the Committee will be placed before the competent authority for his approval. The decision of the competent authority shall be final.
4. The panel will be valid for a period of three years.

5. The number of disciplinary cases assigned to an Inquiry Officer may be restricted to 20 cases in a year, with not more than 4 cases at a time. However, empanelment as Inquiry Officer will not be a guarantee that an officer is mandatorily assigned an inquiry and the same will be subject to availability of work.

6. The terms and conditions for appointment of retired officers as the Inquiry Officer will be governed by DOP&T's OM F. No. 142/40/2015-AVD.I, dated 7.1.2016.

7. Applications, complete in all respect, should reach the undersigned within a month from the date of issue of this notice.

(Sukh Lal Meena)
Under Secretary to the Government of India
Tel.No. 26171184

DG (System), CBEC, 4th & 5th Floor, Samrat Hotel, Chanakya Puri, New Delhi - 110021

It is requested that a copy of this notice may be hoisted on the website of CBEC.

To,

1. All Director Generals
2. All Chief Commissioners of Customs, Central Excise & Service Tax
3. All Principal Commissioners of Customs, Central Excise & Service Tax
4. Additional Director Generals (Vig.), All Zonal Units of Directorate General of Vigilance